

SHRIMATI GEETA MUKHERJEE (Panskura) : Sir, in view of the Government proposal...

अध्यक्ष महोदय : आपका हाफ-एन-आवर है।

SHRIMATI GEETA MUKHERJEE

That is what I was trying to tell you. You have not specified the time here. The discussion on drought situation is not taking place today. I hope you will not push my discussion at the tail end. Already I have lost an opportunity. I appeal to you to put it at a time when at least some sense can be made. I am sure you will consider it. (*Interruptions*). Yes, I am immediately prepared.

MR. SPEAKER : Can you make any sense now ?

SHRIMATI GEETA MUKHERJEE

Well Sir, that depends. I cannot claim.

SHRI BHISHMA NARAIN SINGH

Both have to be passed. After that we can take it up.

अध्यक्ष महोदय : आप चाहे लेट बैठ कर करें या चाहे जैसे करें, इनको आज खत्म करेगे।

PAPERS LAID ON THE TABLE—contd.
NOTIFICATION UNDER CUSTOM ACT

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : Sir, on behalf of Shri Sawai Singh Sisodia, I beg to lay on the Table a copy of Notification No. 187/82-Customs (Hindi and English versions) published in Gazette of India dated the 30th July, 1982, together with an explanatory memorandum revising the tariff values fixed *vide* Notification No. 8-Customs dated the 4th January, 1982, in respect of raisins and dates, when imported into India, under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT—4375/82.]

REVIEW ON AND REPORT OF MAHARASHTRA AGRO INDUSTRIES DEVELOPMENT CORPORATION LTD., BOMBAY FOR 1980-81, ETC.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Maharashtra Agro Industries Development Corporation Limited, Bombay, for the year 1980-81.

(ii) Annual Report of the Maharashtra Agro Industries Development Corporation Limited, Bombay, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—4376/82.]

(b) (i) Review by the Government on the working of the Gujarat Agro-Industries Corporation Limited, Ahmedabad for the year 1979-80.

(ii) Annual Report of the Gujarat Agro-Industries Corporation Limited, Ahmedabad, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—4377/82.]

(c) (i) Review by the Government on the working of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1980-81.

(ii) Annual Report of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—4378/82.]

(d) (i) Review by the Government on the working of the Kerala Agro-Industries Corporation Limited, Trivandrum, for the year 1978-79.

(ii) Annual Report of the Kerala Agro-Industries Corporation Limited, Trivandrum for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and the Auditor General thereon.

(2) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a), (b), (c), and (d) of item (1) above.

[Placed in Library. See No. LT—4379/82.]

NOTIFICATION UNDER DELHI CO-OPERATIVE SOCIETIES ACT, ETC.

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI) : I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 97 of the Delhi Co-operative Societies Act, 1972 :—

(i) The Delhi Rural Primary Co-operative Society Service Rules, 1979 published in Notification No. 34 (32)/80-P & S/Coop/2317 in Delhi Gazette dated the 10th April, 1980.

(ii) The Delhi Co-operative Societies Service (Amendment) Rules, 1981 published in Notification No. 34(32)/80-P & S/Coop/566 in Delhi Gazette dated the 26th May, 1982.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at (1) above.

[Placed in Library. See No. LT—4380/82.]

ANNUAL ACCOUNTS AND AUDITOR REPORT ETC. OF THE SUPER BAZAR, THE COOPERATIVE STORES LTD., NEW DELHI FOR 1978-79

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF) : I beg to lay on the Table :

(1) A copy of the Annual Accounts (Hindi and English versions) of the Super Bazar; the Cooperative Stores Limited, New Delhi, for the year 1978-79 together with Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT—4381/82.]

NOTIFICATION UNDER CUSTOMS ACT AND UNDER CENTRAL EXCISE RULES.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POJARY) : Sir, on behalf of Shri Sawai Singh Sisodia, I beg to lay on the Table :

(1) A copy each of Notification Nos. 188/82-Customs and 189/82-Customs (Hindi and English versions) published in Gazette of India dated the 31st July, 1982 together with an explanatory memorandum regarding withdrawal of concessional customs duty on Aluminium and its products on its import, under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT—4382/82.]

(2) A copy of Notification No. 207/82-CE (Hindi and English versions) published in Gazette of India dated the 31st July, 1982 together with an explanatory memorandum regarding reduction in the basic and additional duty of excise on free sale sugar, issued under the Central Excise Rules, 1944.

[Placed in Library. See No. LT—4383/82.]